PROGRAMME
Subject: “Dispute Settlement and Protection of Consumer Rights in the Telecom and Broadcasting Sectors”
Saturday, the 20th October, 2007 at Srinagar
Venue: Sher-I-Kashmir International Convention Center

09.30 am to 10.00 am Registration of delegates

INAUGURAL SESSION

10.00 am to 10.10 am Address by Shri D.S. Mathur, Secretary, Department of Telecommunications, Government of India

10.10 am to 10.20 am Address by Hon’ble Mr. Justice D.P. Wadhwa, Former Judge of Supreme Court & former Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT) on “Evolving dispute resolution scenario in telecom and broadcasting sectors”

10.20 am to 10.30 am Address by Hon’ble Mr Justice Aftab Alam, Chief Justice, High Court of Jammu & Kashmir

10.30 am to 10.40 am Inaugural Address by Hon’ble Mr Justice D.K. Jain, Judge, Supreme Court of India.

10.40 am to 10.50 am Address by Hon’ble Mr. Justice Arun Kumar, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

Tea Break

SESSION-1
(Topic: Status of Dispute Settlement Mechanism in Telecom and Broadcasting Sectors in India)

11.05 am to 11.10 am Opening remarks and introduction of the panelists by Chairman of the session, Mr Altaf Hussain Naik, Advocate General, Jammu and Kashmir

11.10 am to 12.10 pm Presentations by:

(i) Shri Manjul Bajpai, Advocate
(ii) Shri Jawahar Goel, President, Indian Broadcasting Foundation
(iii) Shri Kuldeep Goyal, CMD, BSNL.
(iv) Shri Manoj Kohli, President & CEO, Bharti Airtel.
(v) Shri Ashok Mansukhani, President, MSO Alliance, India.

12.10 pm to 12.50 pm Interactive Session between the panelists and the audience.

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SESSION – 2
(Topic: Consumer Rights under the Telecom Regulatory Authority of India Act, 1997 and Redressal of Consumer Grievances)

01.35 pm to 01.40 pm Opening remarks and introduction of the panelists by Chairman of the Session, Hon’ble Mr Justice G.D. Sharma, President State Consumer Disputes Redressal Commission, Jammu & Kashmir.

01.40 pm to 02.40 pm Presentations by:

(i) Ms. Indu Malhotra, Senior Advocate
(ii) Shri A.Mohan, Executive Vice-President, Zee Network
(iii) Shri Devender Rana, President, M/s Take One Television and Technologies Pvt. Ltd.
(iv) Ms. Roop Sharma, President, Cable Operators Federation of India.
(v) Shri T.R.Wadhwa, CGM, J&K Telecom Circle, BSNL

02.40 pm to 3.20 pm Interactive Session between panelists and the audience

Valedictory Session

03.25 pm to 03.35 pm Address by Shri Vinod Vaish, Former Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

03.35 pm to 03.45 pm Summing up of the proceedings and Valedictory Address by Lt.Gen. (Retd.) D.P. Sehgal, Former Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

3.45 p.m to 3.55 pm Vote of thanks by Shri A.K. Agnihotri, Registrar, TDSAT

TEA